

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 06.03.2023 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Barun Mitra
Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 58/2023 Leave to file IA No. 215/2023 To Dispense with IA No. 213/2023 For Stay IA No. 214/2023	M K Rajagopalan Vs S. Rajendran Resolution Professional VHCPL & Anr.	K Chandramohan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Nazeer Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
3	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
4	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels PVT Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi Mr. AK Vijay Maghesh- R2
5	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	
6	Comp App (AT) (CH) No. 2/2022 For Condone Delay IA No.10/20222 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Ms. Elambharathi- R4 & R5 Mr. NP Vijayakumar- R2

7	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
9	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & Ors WITH	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
10	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & Ors	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
11	TA (AT) No.109/2021 (CA (AT) No.151/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH	Mr. D Abhinav Rao	Mr. Y.Suryanarayna R2
12	TA (AT) No.110/2021 (CA (AT) No.153/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr WITH	Mr. D Abhinav Rao	Mr. Y.Suryanarayna R2
13	TA (AT) No.113/2021 (CA (AT) No.200/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr	Mr. D Abhinav Rao	Mr. Y.Suryanarayna R2
14	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Chandramouli Prabhakar	Mr. Mohit Chaudhary

15	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/2022	Hindustan Newsprint Employees Co- Operative Bank Limited Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms.D. Reetha-R2
16	Comp App (AT) (CH) (Ins) No. 69/2022 Ex-Parte Relief IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
17	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
18	Comp App (AT) (CH) (Ins) No. 75/2022 Ex-Parte Relief IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited Velloor & Anr. WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
19	Comp App (AT) (CH) (Ins) No. 77/2022 Ex-Parte Relief IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Limited	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
20	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended director of M/s ASIP Private Limited - Corporate Debtor) Vs. State Bank of India & Anr.	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
21	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishanan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA R1 Mr.GMK Raju- RP / R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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